

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20-04-2021 AT 11.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : Cont.A/2(CHE)/2021  
IN  
PETITION NUMBER : CP/1307/IB/2018  
NAME OF THE PETITIONER : V. Venkata Sivakumar (Liquidator)  
M/s. The Jeypore Sugar Company Ltd  
NAME OF THE RESPONDENTS : Aaria Projects Ltd & 2 Others  
UNDER SECTION : Sec 425 of CA, 2013 r/w Rule 11 of NCLT Rules

**ORDER**

Due to technical glitch, matter is adjourned to 16.06.2021.

  
[K. NATARAJAN]  
Deputy Registrar)

vs